

I	2	3	4	5
2'	Bangalore	Underground Drainage System and road restroation for R.R. Nagar CMC Drainage Zone V	4153.80	11/01/2008
23.	Cochin	Upgrading Surface Water Drainage System of Central area of Kochi	978.00	19/03/2007
24.	Bhopal	Channelisation of Nallah (Storm Water Drain)	3057.00	26/05/2006
25.	Greater Mumbai	Integrated Nalla Development Project Phase II for THANE	11659.00	22/01/2007
26.	Greater Mumbai	Integrated Nalla Development Phase I for THANE	9239.00	08/01/2007
27	Nashik	Storm Water Drainage	31031.00	06/12/2007
28.	Pune	Augmentation and Upgradation of Sewage Treatment Plants and Pumping Station	8613.00	10/05/2006
29.	Madurai	Storm Water Drain and Desilting of Natural Drains (Improvement and Construction of Storm Water Drain)	25181.00	20/04/2007
30.	Kolkafe	Transmunicipal Scheme on removal of Drainage congestion within Khardah, Panihati, North Dum Dum, Dum Dum and South Dum Dum	4530.14	25/10/2006
31.	Kolkata	Improvement of drainage in Howrah	9338.03	08/01/2007
TOTAL (RS. in lakhs)			297627.59	

Vadodara-Mumbai Expressway

*213. SHRI KESHUBHAI S. PATEL:
SHRI SURENDRA MOTILAL PATEL:

Will the Minister of SHIPPING ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the progress made subsequent to the declaration in Parliament for taking up the work of Vadodara-Mumbai Expressway;

(b) the phases of planning and implementation;

(c) whether it is a fact that the State Government of Gujarat had frozen land of 300 m width along the proposed alignment of Vadodara-Mumbai Expressway as back as in 1991; and

(d) if so, by when the acquisition of land would be started?

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BALLU): (a) Subsequent to the declaration of Vadodara-Mumbai Expressway, proposals were invited from domestic as well as international consultants for comprehensive feasibility study of the Expressway including fixing of the alignment, planning of facilities, preliminary design and costing, preparation of bid documents and assistance in bidding. There was no response to the bids despite being invited twice. Further, limited enquiries were floated from some of the International Consultants working in India. Since there was no response, it was decided to split the services into smaller segments. In the first step, bids have been invited for fixing the expressway alignment. In the subsequent stages feasibility studies will be taken up.

(b) The various phases of planning and implementation are as under:-

- (i) Fixing the alignment
- (ii) Feasibility studies and facility planning,
- (iii) Preparation of land plan schedules
- (iv) Acquisition of land
- (v) Preparation of bidding documents
- (vi) Appraisal and approval of the project by Government,
- (vii) Invitation of bids
- (viii) Award of concession
- (ix) Financial Closure
- (x) Commencement of Expressway construction
- (xi) Completion of the expressway and start of commercial operation.

(c) Yes, Sir.

(d) The land acquisition process is likely to start sometime in the middle of 2009.

Employees of PSUs

*214. SHRI TAPAN KUMAR SEN:
SHRI MOHAMMED AMIN:

Will the PRIME MINISTER be pleased to state:

(a) the number of permanent employees working in PSUs under the administrative control of his Ministry as on the 31st March, 2007, unit-wise breakup; and

(b) the number of contract/casual/contingency workers working in these units as on the 31st March, 2007?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (DR. DASARI NARAYANA RAO): (a) The number of permanent employees working in PSUs under the administrative control of the Ministry of Coal as on 31st March, 2007 is as under:—